

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

19. M.A. 1214/2018  
M.A. 513/2018  
M.A. 514/2018  
IN  
C.P. 707/2018

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **09.07.2021**

NAME OF THE PARTIES: Kundanbala Wd/o. Ratilal Busa

V/s.

Himalaya House Co Ltd

SECTION 241(1)(a) OF COMPANIES ACT, 2013

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**ORDER**

The matter is taken up through virtual hearing.

**C.P. 707/2018**

None appeared for the Petitioner despite listing the matter on board under the caption appearance/dismissal of the Petition. It appears that the petitioner is not interested in prosecuting the matter. Therefore, the above C.P. 707 of 2018 along with pending M.As i.e. M.A.1214/2018, M.A.513/2018 and M.A. 514/2018 are dismissed for non-prosecution.

Sd/-  
CHANDRA BHAN SINGH  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)